

DIVISION BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/157(KB)2024
IA(COMPANIES.ACT)/129(KB)2024,
IA(COMPANIES.ACT)/128(KB)2024,
IA(COMPANIES.ACT)/130(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	NIMMI OBEROI VS ELGIN HOTELS PVT.LTD.
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv. : Petitioner No. 1
Mr. Shaunak Mitra, Adv.
Mr. Ishaan Saha, Adv.
Mr. Avishek Guha, Adv.
Ms. Arunika Dutta, Adv.
Mr. Srijit Bose, Adv.
Mr. Kaustov De Sarkar, Adv.

Mr. Joy Saha, Sr. Adv. : Petitioner 2&3
Ms. Urmila Chkaraborty, Adv.

Mr. Anurag Bagaria, Adv. : For R1
Ms. Neha Mehta, Adv.
Mr. Rohit Gupta, Adv.

Mr. S.N. Mookherjee, Sr. Adv. : For R2
Ms. Madhupriya, Adv.
Ms. Riya Debnath, Adv.
Mr. Saptarshi Mookherjee, Adv.

Mr. Sudhir Mehta, Adv. : For R3
Mr. Amitabh Ray, Adv.
Ms. Tanvi Luhariwala, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Ld. Counsel appearing for respondent No. 1 seeks leave to file supplementary affidavit. Let the same be done.
3. Post this matter on **16/07/2024** at 4:30 P.M.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)